



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,6th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- FOR ORDERS -**

27	<a href="#">I.A.(Civil)/3364/2024</a> CONNECTED WITH ITEM NO. 1 OF THE DAILY CAUSE LIST in Cont.Cas(C)/536/2018	JYOTI BORUAH AND AND 3 ORS <b>Versus</b> SRI NARAYAN KONWAR, IAS AND ANR. A	MS. B SOREN  SC, SEC. EDU.
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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
59	<a href="#">WP(C)/5622/2024</a> FIXED	PULAKESH KAKOTI <b>Versus</b> THE SECRETARY TO THE GOVT OF ASSAM HIGHER EDUCATION AND 3 ORS	MR. P J SAIKIA MS D DUTTA B SHARMA	SC, HIGHER EDU
60	<a href="#">WP(C)/5713/2024</a> B/O	DR. HASHMAT ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU.
<b>ORDERS</b>				
61	<a href="#">WP(C)/6921/2023</a> FIXED	SANTANU SEN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G BAISHYA MS. P DAS	SC, HIGHER EDU MR. U SAIKIA (R-7) SC, BTC
62	<a href="#">WP(C)/4428/2024</a> B/O	LAL MAHMUD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, SEC. EDU. SC, SSA

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
63	<a href="#">AB/2890/2024</a> FIXED.	RAJIB BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR P KALITA MR K HUSSAIN MS. H HAZARIKA MR A TALUKDAR MR J DAS	PP, ASSAM SC, CBI
<b>BAIL HEARING (BA)</b>				
64	<a href="#">Bail Appln./2765/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHIVA KHAKHLARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	MR. N UDDIN (R-2) MR S K CHHETRY(R-2) PP, ASSAM
65	<a href="#">Bail Appln./2875/2024</a> FIXED.	JOY MODAK <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM SC, CBI
66	<a href="#">Bail Appln./3211/2024</a> WITH OFFICE NOTE, FIXED	ASHIM ADHIKARI @ ASHIM ADHIKARY, <b>Versus</b> THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
67	<a href="#">Bail Appln./3241/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	KABEL UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<b>ORDERS</b>				
68	<a href="#">Crl.Rev.P./209/2024</a> BY SLIP	SHAHANAZ BEGUM <b>Versus</b> STATE OF ASSAM	MR A A DEWAN MS. G BORAH M.A. ISLAM MR H A RASHID	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
42	<a href="#">WP(C)/5724/2024</a> B/O	MD. JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN	SC, P AND R.D. GA, ASSAM
<b>HEARING</b>				
43	<a href="#">WP(C)/4121/2015</a> FIXED	SUNIL CH. DEY and ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
57	<a href="#">I.A.(Civil)/3213/2024</a> FIXED in <a href="#">WP(C)/2374/2024</a> <b>WITH</b> <a href="#">WP(C)/2374/2024</a>	SRI RANGANI SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS  BINA SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS M D CHOWDHURY MR N BARUAH MR N BARUAH  MR M RANA MD. I AHMED MS J A SIDDIKA	GA, ASSAM   GA, ASSAM MRS M D CHOWDHURY(R-4) MR N BARUAH(R-4)
<b>ADMISSION</b>				
58	<a href="#">WP(C)/23/2024</a> FIXED	ASHRAFUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ASLSA GA, ASSAM MS. A HUSSAIN(r-4) MS M KURMI(r-4) MR R ISLAM (r-4) SC, GHC

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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**  
**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 10

[SPECIAL DIVISION BENCH

ITEM NO.23 IN THE DAILY CAUSE LIST HAS  
BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
26	<a href="#">CRL.A(J)/16/2022</a> 3 Y 8 M 19 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	PABITRA MUSHAHARY <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
27	<a href="#">Crl.A./124/2023</a> 1 Y 7 M 18 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	MD AKTER KHAN @ BAPON KHAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR MR R DAS	PP, ASSAM
28	<a href="#">Crl.A./168/2023</a> WITH LCR - 6 (SIX) FILES, P.B. - 2, FIXED	DEBOJIT SAIKIA <b>Versus</b> STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR T GOGOI MS P SARMA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/408/2023</a> <b>in</b> Crl.A./168/2023	DEBOJIT SAIKIA <b>Versus</b> STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR T GOGOI MS P SARMA	PP, ASSAM
<b>HEARING</b>				
29	<a href="#">Crl.A./319/2022</a> 1 Y 11 M 27 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2, B/O	KHANDAKAR MEZBAHUL ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	MRS DIPANJALI BORPUJARI (R-2) PP, ASSAM
30	<a href="#">Mat.App./22/2023</a> WITH LCR, B/O	XXXXXXX <b>Versus</b> XXXXXXX	MR. K BHATTACHARJEE MS B TALUKDAR	MS. B BHUYAN(AMICUS CURIAE)

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13)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
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29)	MR. I HUSSAIN	07-11-2024	To	08-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,6th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[THE SPECIAL DIVISION BENCH WILL SIT AGAIN  
AFTER RISING OF THIS BENCH, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WP(C)/153/2023</a> AT 2:00 PM	DHRUBA KUMAR NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D KALITA MR. U K NAIR MR. M P SHARMA	SC, HIGHER EDU MR D MAHANTA FOR CAVEATOR
	<b>WITH</b>			
2	<a href="#">WP(C)/3029/2023</a>	DHRUBA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D KALITA MR. U K NAIR	SC, HIGHER EDU MR. M AHMED (r-5 TO 9) MR D MAHANTA (R-3, 4)

LEAVE NOTE OF ADVOCATES FOR 06/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[ For Wednesday,6th November 2024]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
56	<a href="#">WP(C)/1763/2017</a> FIXED	LASKAR ALI MOLLAH and 54 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A SHARIF MR S BORTHAKUR (1 to 55) MR.F ISLAM MS.P BARMAN MR.S ZAMAN MR. J ABBAS (1 to 55)	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2658/2017</a> <b>in</b> WP(C)/1763/2017	LASKAR ALI MOLLAH and 54 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A SHARIF MR.F ISLAM MS.P BARMAN	GA, ASSAM
57	<a href="#">WP(C)/3173/2017</a> FIXED	TAPAN CHANDRA RAY and ANR. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. S C BISWAS MR. I HUSSAIN MR. R DE MS. J BORAH	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR. S P CHOUDHURY SC, BTC SC, FOREST AND ENVIRONMENT DEPARTMENT
58	<a href="#">WP(C)/4895/2024</a> FIXED	ARMAAN KUMAR MAHATO <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT

LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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**[ For Wednesday,6th November 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
61	<a href="#">Bail Appln./3356/2024</a> FIXED	SUBAN CHANDRA BARO <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN P BARO	PP, ASSAM
<b>MOTION</b>				
62	<a href="#">Crl.Pet./1333/2024</a> B/O	MANMIL CHANDRA MALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. A KHAN MR N J DAS	PP, ASSAM
<b>ADMISSION</b>				
63	<a href="#">Crl.Pet./1212/2023</a> B/O	DHARMENDRA PRASAD SAH <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
64	<a href="#">Crl.Rev.P./133/2024</a> WITH LCR 2 FILES, B/O	ABU TALEB ALI <b>Versus</b> HASINA BIBI	MR. I ALAM MR. T SK	MS. J A AHMED MR. R KARIM MR. A ISLAM MR. A I TALUKDAR
<b>ORDERS</b>				
65	<a href="#">I.A.(Crl.)/1045/2024</a> AB 2822/2024(D/O), B/O in AB/2822/2024	MALEK ALI <b>Versus</b> THE STATE OF ASSAM,	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
66	<a href="#">Crl.Pet./1236/2024</a> WITH LCR 1 FILE, FIXED	MADAN MOHAN BARUA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D K KOTHARI MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
67	<a href="#">I.A.(Civil)/3224/2024</a> B/O in CRP(IO)/273/2024	MD. NURUZAMAN KABIR AND 2 ORS <b>Versus</b> MD. KADIRUZ ZAMAN ZINNA AND 2 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	MR A C SARMAH
	<b>WITH</b> <a href="#">CRP(IO)/273/2024</a>	MD. KADIRUZ ZAMAN ZINNA AND 2 ORS <b>Versus</b> MD. NURUZAMAN KABIR AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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# THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
35	<a href="#">Tr.P.(C)/80/2023</a> B/O	SANJIB KALITA <b>Versus</b> RUMI DUTTA	MR P J DUTTA	
<b>ADMISSION</b>				
36	<a href="#">WP(C)/5327/2023</a> FIXED	TARUN GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS R R CHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
37	<a href="#">RFA/55/2024</a> B/O	KANCHAN BALA DAS AND 4 ORS <b>Versus</b> BINOD GOYARI AND 2 ORS. B	MR. M SARANIA MR. S SAIKIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	MR. B J MUKHERJEE MS R SAHA
	<b>WITH</b> <a href="#">I.A.(Civil)/2645/2024</a> in RFA/55/2024	KANCHAN BALA DAS AND 4 ORS <b>Versus</b> BINOD GOYARI AND 2 ORS. B	MR. M SARANIA MR. S SAIKIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	MR. B J MUKHERJEE MS R SAHA
<b>HEARING</b>				
38	<a href="#">Mat.App./7/2022</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR G N SAHEWALLA	MR. B C DAS

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 16**

**[CIVIL BENCH- I AND CIVIL BENCH- II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
96	<a href="#">CRP/114/2024</a> B/O	RITAMONI DUARAH <b>Versus</b> PINKU GOGOI AND 3 ORS.	MR H BARUAH MR P P PHUKAN	
97	<a href="#">CRP(IO)/444/2024</a> B/O	LAKHESWAR DEKA <b>Versus</b> TAPAN MAZUMDAR AND 3 ORS.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
98	<a href="#">CRP(IO)/447/2024</a> B/O	NITA DAIMARY AND ANR <b>Versus</b> SMTI TUNU MAHANTA DAIMARY AND 8 ORS.	MR R SENSUA G KAUSHIK R A LAHKAR	
<b>ADMISSION</b>				
99	<a href="#">CRP(IO)/115/2022</a> FIXED	M/S STEEL ENGINEERS <b>Versus</b> M/S SWAHID KUSHAL KONWAR SAMABAYA SUTAKOL LTD	MR. B D DEKA N CHAUDHURY MR A BHATRA MR A DEKA	MR. M DAS

LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-III, IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
63	<a href="#">WP(C)/1736/2023</a> FIXED	ZAKIRUL ISLAM @ JAKIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM
64	<a href="#">WP(C)/6752/2023</a> FIXED	LONGKIRI TERANG AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, K A A C
<b>ORDERS</b>				
65	<a href="#">WP(C)/1024/2024</a> B/O	FAZAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR F U BARBHUIYA MR. H ALI MS S DAS B BARMAN	GA, ASSAM MR. P S BHATTACHARYYA (R-3,4) SC, REVENUE
66	<a href="#">I.A.(Civil)/3373/2024</a> B/O in WP(C)/2790/2024	KRISHNA CHANDRA DAS AND 2 ORS <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, GMC
	<b>WITH</b> <a href="#">WP(C)/2790/2024</a>	KRISHNA CHANDRA DAS AND 2 ORS <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, GMC

LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,6th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
56	<a href="#">Crl.A./364/2024</a> B/O	PRANAB JYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K NATH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1044/2024</a> in Crl.A./364/2024	PRANAB JYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K NATH	PP, ASSAM
57	<a href="#">Crl.Pet./1047/2024</a> WITH LCR TWO FILES (SCANNED). FIXED.	SUSHIL KUMAR VERMA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR R K MOUR MR J BORAH MR. K KAKOTI	SC, CBI
<b>BAIL HEARING (BA)</b>				
58	<a href="#">Bail Appln./3065/2024</a> FIXED	NAYAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
<b>ORDERS</b>				
59	<a href="#">I.A.(Crl.)/458/2024</a> WITH OFFICE NOTE, B/O in Crl.A./3905/2024	SURENDRA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./3905/2024</a> (Filing Number)	SURENDRA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR F	MR S M ABDULLAH P	
60	<a href="#">Crl.Pet./1265/2024</a> FIXED	NITUL DEKA <b>Versus</b> BARNIL BHUYAN AND 2 ORS	MR. FIRUZ KHAN MR. T K DAS MR. ABHIJIT MENA DR AZIZ KHAN	PP, ASSAM
<b>HEARING</b>				
61	<a href="#">I.A.(Crl.)/331/2023</a> WITH LCR 5 FILES, B/O in Crl.A./140/2023	AMIR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./140/2023</a>	AMIR ALI @ DHOLA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	MD. S ALOM (R-2) MR. M S ALAM (R-2) MR S J SHAMIM (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,6th November 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
26	<a href="#">Crl.A./188/2014</a> WITH LCR 2 FILES, OFFICE NOTE, FIXED	VARDHMAN FINANCE <b>Versus</b> SHEKH SHAH ALAM and ANR.	MR.D K KOTHARI MRR K MOUR MR.B DEKA MR.B JAIN	PP, ASSAM
27	<a href="#">Crl.A./288/2014</a> WITH LCR 3 FILES, OFFICE NOTE, FIXED	REKIBUDDIN AHMED <b>Versus</b> GAUTAM CHOUDHURY and ANR	MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	PP, ASSAM
<b>QUASHMENT</b>				
28	<a href="#">Crl.Pet./511/2013</a> WITH LCR 2 FILES, FIXED	SAKARJYOTI PATOR, <b>Versus</b> THE STATE OF ASSAM and ANR,	MR.E AHMED MR.D BANIA MR.B CHOUDHURY MR.A HAQUE	MR. B K BHATTACHARJEE MR. R SARMA MS. P SAHA
29	<a href="#">Crl.Pet./786/2013</a> FIXED	TAPASH BAG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.M HUSSAIN MR.B SINHA MS.N THAPPA	MR A KALITA MR.B SARMAH PP, ASSAM
<b>HEARING</b>				
30	<a href="#">Crl.Rev.P./329/2013</a> WITH LCR 4 FILES, FIXED	NABIN PAYENG <b>Versus</b> THE STATE OF ASSAM and ANR	MR.K K PARASAR MR.P SHARMA	MR.S GOSWAMI PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/11/2024

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# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSELIST-I ]

[ FOR WEDNESDAY, THE 6<sup>TH</sup> DAY OF NOVEMBER, 2024 ]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE KARDAK ETE

[COURT NO: 23]

[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING ]

## JUDGMENT

1. CRL.A. 38/2022  
WITH TCR  
PAPERBOOK

AND

SHIVKANT MISHRA.  
**VERSUS**  
THE STATE OF AP AND ANR.

DICKY PANGING  
DUGE SOKI  
D TAMUK  
DOGE LONA  
KIRMAR ADO  
Y KARGA  
T TAYENG  
M DOJI

NANI ANJU  
LEGAL AID COUNSEL  
PP OF AP



# The Gauhati High Court, At Guwahati

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[**SUPPLEMENTARY CAUSE LIST-I**]

[ **FOR WEDNESDAY, THE 6<sup>TH</sup> DAY OF NOVEMBER, 2024** ]

**BEFORE**

**HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR**

[**COURT NO: 26**]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-I, IF TIME PERMITS ]**

## **ORDERS**

- |   |   |   |   |
|---|---|---|---|
| 1. ELECTION PET. 9/2024                                     | TANI LOFFA<br><b>VERSUS</b><br>MAMA NATUNG  | KHOGEN BUI<br>PARSWAJYOTI DAS NAIR<br>G ALAM                        | DUYU LAJI<br>D DAS, SR<br>ADVOCATE  |
| <b>WITH</b><br>I.A.(C) 155/2024<br>IN ELECTION PET. 9/2024  | TANI LOFFA<br><b>VERSUS</b><br>MAMA NATUNG  | PARSWAJYOTI DAS NAIR  |   |
| <b>WITH</b><br>I.A.(C) 156/2024<br>IN ELECTION PET. 9/2024  | TANI LOFFA<br><b>VERSUS</b><br>MAMA NATUNG AND 4 ORS.   | PARSWAJYOTI DAS NAIR  | AJIN APANG, SR.<br>ADVOCATE<br>S/C ELECTION<br>COMMISSION                         |
| <b>WITH</b><br>I.A.(C) 208/2024<br>IN ELECTION PET. 9/2024  | SHRI MAMA NATUNG<br><b>VERSUS</b><br>SHRI TANI LOFFA  | DUYU LAJI<br>D DAS, SR ADVOCATE                                     | PARSWAJYOTI DAS<br>NAIR   |
| 2. ELECTION PET. 10/2024<br>FIXED                           | TABA TEDIR<br><b>VERSUS</b><br>TOKO TATUNG  | KHOGEN BUI<br>T TORUM<br>PARSWAJYOTI DAS NAIR<br>H RAHMAN<br>G ALAM | DICKY PANGING<br>DAINA TAMUK<br>DOGE LONA<br>KIRMAR ADO<br>TOKGE DARIN<br>MARGE D |
| <b>WITH</b><br>I.A.(C) 187/2024<br>IN ELECTION PET. 10/2024 | TOKO TATUNG<br><b>VERSUS</b><br>TABA TEDIR  | KIRMAR ADO  | TAR TORUM   |
| <b>WITH</b><br>I.A.(C) 192/2024<br>IN ELECTION PET. 10/2024 | THE DEPUTY<br>COMMISSIONER CUM<br>DISTRICT ELECTION<br>OFFICER<br><b>VERSUS</b><br>TABA TEDIR AND ANR | TETO TABA<br>D CHADA  | TAR TORUM   |